

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 86 OF 2014 & IA NO. 156 OF 2014,
APPEAL NO. 233 OF 2013 & IA NO. 318 OF 2013 AND
APPEAL NO. 102 OF 2014

Dated: 16th March, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 86 OF 2014 & IA NO. 156 OF 2014

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. K. Gopal Choudhary

Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Divyanshu Rai for R-1

Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya for R-3 & R-4

Mr. S. Vallinayagam for R-5

Mr. Hemant Singh for R-11

APPEAL NO. 233 OF 2013 & IA NO. 318 OF 2013

In the matter of:

Power Grid Corporation of India Ltd. & Ors. ... Appellant(s)
Vs.
Chhattisgarh State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Neha Garg for R-1

APPEAL NO. 102 OF 2014

In the matter of:

Tamil Nadu Generation and Distribution Corporation Ltd. ... Appellant(s)
Vs. ... Respondent(s)
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. S. Vallinayagam
Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Mr. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya for R-3 & R-4
Mr. Hemant Singh for R-10

ORDER

List this matter for hearing on 26.03.2018, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
ss/vt

(Justice N.K. Patil)
Judicial Member